

R.O.C.No.12738-A/2020/B2

CIVIL JUDGE  
TRANSFER & POSTING



NOTIFICATION No. 18 / 2020

The Government, in G.O.Ms.No.1705, Home(Cts.II) Department, dated 03.10.2018, had issued orders for the constitution of an Additional Mahila Court in the cadre of Judicial Magistrate in Ariyalur District.

Ms. A.Theviya, Additional District Munsif, Ariyalur, is transferred and posted as Judicial Magistrate, Additional Mahila Court, Ariyalur, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS, CHENNAI.**  
**DATED: 13.02.2020.**

**Sd./-C.Kumarappan**  
**REGISTRAR GENERAL**

*13.02.2020*  
*(S.O.)*